

Rent of 'D' Type Quarters

1549. **Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) what is the standard rent of 'D' type quarters in DIZ and Minto Road area in Delhi;

(b) whether it is a fact that a number of Government servants drawing more than Rs. 500 who are entitled to higher class quarters are occupying those quarters;

(c) if so, what is the number of such quarters and what is the rent they have to pay; and

(d) what steps are being taken to allot to them quarters of their own class?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Rs. 67 per month for unorthodox 'D' type quarters (meant for officers drawing less than Rs. 750 but not less than Rs. 500 p.m.).

Rs. 53 per month for orthodox 'D' type quarters (meant for officers drawing less than Rs. 500 but not less than Rs. 250 p.m.).

(b) Yes.

(c) Unorthodox 'D' type—21 (occupied by officers drawing Rs. 750 and above).

Orthodox 'D' type—255.

Rent is charged from the allottees at the rate of 10 per cent of their emoluments, or the pooled standard rent under FR-45A, whichever is less.

(d) The officers drawing Rs. 500 or more per month who are in occupation of 'D' type quarters which are below their own entitled class, are being shifted in their turn to quarters of their entitled class as and when vacancies occur.

Export of Glass Products

1550. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a five-member delegation sponsored by the Chemicals and Allied Products Export Promotion Council went out on a tour of Middle East and African countries on Sunday the 19th February, 1961 for the promotion of export of glass products;

(b) what was the export of glass products during 1953 and 1960; and

(c) whether the exports have gone down in recent years?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) Export of glass products during 1953 and 1960 were as follows:—

1953	1960
Rs. 27,19,000	Rs. 27,16,000

(c) Exports have been rather stationary during the last 3 or 4 years.

Export of Handloom Cloth

1551. **Shri Shiva Datt Upadhyaya:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of handloom cloth exported from India in the years 1958-59 and 1959-60;

(b) the amount of foreign exchange earned by this export during the above period;

(c) the countries which are importing handloom cloth from India; and

(d) the steps proposed for encouraging further exports of Indian handloom cloth?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the Lok

Sabha. [See Appendix III, annexure No. 11].

(d) The Government have taken various steps to encourage exports of handloom fabrics. The All India Handloom Fabrics Marketing Co-operative Society, which is incharge of external marketing in the traditional countries in South East Asia, is making every effort to increase exports to those countries. The Handloom Export Organisation has been specially set up to increase exports to non-traditional countries like the U.S.A., West Germany, etc. Incentives in the form of licences for import of coal-tar dyes, textile chemicals, etc. are given to exporters of handloom fabrics in and outside the cooperative fold. A scheme for payment of cash incentives against exports of handloom fabrics is also under consideration.

Import of Seeds

1552. Shaikh Mohammad Akbar: Will the Minister of Commerce and Industry be pleased to state the total amount of foreign exchange spent for the import of improved seeds during the year 1959-60?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The item 'Improved Seeds' as such is not shown in the Indian Trade Classification of the country. A statement showing the value of different kinds of seeds imported during 1959-60 is given below:

STATEMENT

(Value in '000' of Rs.)

	1959-60
1. Seed potatoes	1878
2. Ani-seed	2
3. Coriander seed	5
4. Cumin seed	1070
5. Cottonseed	1
6. Oil seeds, oil nuts, and oil kernels n.e.s.	—
(a) Essential	—
(b) Non-essential	48
7. Seeds for planting	201
TOTAL	3205

Mineral Development in Jammu and Kashmir

1553. Shaikh Mohammad Akbar: Will the Minister of Planning be pleased to state:

(a) the total amount allotted and spent during the Second Five Year Plan period on the mineral development in the State of Jammu and Kashmir; and

(b) the total amount allotted under this head in the State during the Third Five Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The Second Five Year Plan did not make any specific provision for mineral development in the State of Jammu and Kashmir.

(b) The Working Group on Industries and Minerals which considered the draft proposals for the Third Plan from the Government of Jammu and Kashmir, recommended an allocation of Rs. 97 lakhs for the development of the Kalakot coalfield and the Directorate of Mines and Geology in the State. The final proposals from the Government of Jammu and Kashmir are still awaited.

Films Division

1554. Shri A. M. Tariq: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Films Division has not been put on a permanent basis so far even though it was set up about a dozen years ago and although the Pay Commission recommended conversion of such temporary posts of long duration into permanent ones;

(b) if so, the reasons therefor;

(c) whether this affects adversely the personnel employed in the Films Division; and

(d) what are the modes of promotion in regard to technical personnel in the Films Division?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The Films Division has been declared as a permanent organization